

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00063/2018

IN

ORIGINAL APPLICATION NO.170/000928/2016

DATED THIS THE 15TH DAY OF NOVEMBER, 2018

HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

Arun N. Kamath,
S/o Narayan N. Kamath,
Age: 45 years,
Working as Office Assistant,
O/o Superintendent of Post Offices,
Sirsi Postal Division,
Sirsi – 581 402,
Residing at:
Dodly Bhavi Oni,
Near Marikamba Temple,
Sirsi – 581 402.

...Petitioner

(By Advocate Shri P. Kamalesan)

Vs.

Sri Anant Narayan Nanda,
Secretary,
Department of Post,
Dak Bhavan,
New Delhi - 110 001 .

...Respondents

(By Shri Vishnu Bhat , Senior Panel Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Learned counsel submits that an W.P.No.105626/2018 (S-CAT) is filed against the order of this Tribunal. Therefore, Contempt Petition is dismissed, with liberty. Notices are discharged. No order as to costs.

(CV. SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

bk

Annexures referred to by the petitioner in CP/170/00063/2018

Annexure C-1: Copy of Tribunal order dated 28.7.2017

Annexure C-2:Copy of information through RTI dated 8.6.2018

bk.

.....

